

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c). A Preliminary Engineering-cum-Traffic Survey for construction of a new M.G. line between Bilara and Bar was carried out in 1983. The survey revealed poor traffic prospects as such no action could be taken to take up the construction.

The survey done in 1983 has been approved for updating.

A reconnaissance Engineering Survey for M.G. line between Ajmer and Merta Road via Pushkar was conducted in 1986. The survey revealed poor traffic prospects as such the project was shelved.

[*English*]

Harassment of Passengers by Ticket Checking Staff

2016. SHRI S. KRISHNA KUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of complaints received from passengers of South bound trains about harassment by ticket checking staff in the name of checking ticketless travellers during the last one year;

(b) whether the number of such cases are on the increase in the Kerala Express;

(c) if so, the facts thereof; and

(d) the action proposed to be taken to check this practice?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) While such statistics are not maintained, some complaints have been received recently.

(b) No, Sir.

(c) Does not arise.

(d) Suitable deterrent action is taken against erring Railway staff in the proven cases of misdemeanour.

Discovery of Oil in Midnapur District, West Bengal

2017. SHRIMATI GEETA MUKHERJEE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any prospect of finding oil in certain areas of Sabang P.S., in Midnapur district of West Bengal; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Exploratory activity including drilling is in progress in the area. It is too early to comment on the prospects of finding oil/gas.

(b) Seismic data has been acquired in and around Sabang area and based on the study of this data, an exploratory location Chandkur-1 has been drilled and abandoned. One more location Chandkur-B is identified for drilling.

[*Translation*]

Short Supply of LPG Cylinders by Bottling Plants in Madhya Pradesh

2018. SHRISURAJ BHANU SOLANKI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether complaints have been received regarding supply of short weight cylinders by LPG refill plant situated in Madhya Pradesh for the last several days;

(b) whether out of 300 LPG cylinders,

more than 50 short weight cylinders were supplied to the distributors; and

(c) if so, the action taken by government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). Two instances of supply of under-weight cylinders by LPG bottling plants situated in Madhya Pradesh have come to notice recently. In one instance 66 under-weight cylinders were inadvertently loaded to one LPG distributor of IOC at Bhopal in January, 1990 while a surprise fire drill was being carried out at the bottling plant. After detecting the same, when distributor reported the matter to the Corporation, the same were replaced after due investigation. In the second instance, on LPG distributor of BPVL had returned one LPG refill in May, 1990, supplied from Bhitoni LPG Bottling plant. The LPG bottling plants are under instructions to carry out strict pre-delivery inspections to ensure weight and quality of the cylinders delivered to the distributors.

Compensation to Victims of Fire at Nagda

2019. **SHRISATYANARAYANJATIYA:** Will the Minister RAILWAYS be pleased to state:

(a) the steps taken so far in regard to payment of compensation for the loss of life and property due to the fire in crude Naptha tankers in Nagda recently; and

(b) whether the Railways have accepted the claims in regard to the loss suffered therein and if so, the reasons for delay in the payment of compensation and when it is likely to be paid?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY

SINGH): (a) Since the Railway Administration was not found responsible for this accident, it is not liable to pay compensation under the law. An ex gratia amount of Rs. 4750/- has however been paid to 19 persons who suffered minor injuries.

(b) Does not arise.

[English]

Planting of Trees at Platforms

2020. **SHRI M. RAMANNA RAI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have prepared a concrete plan to plant trees for shades on open railway platforms; and

(b) if so, when this plan is likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b). Yes, Sir. Shady trees are to be planted on Railway platforms where provision of platform shelters are not considered justified. The work will be completed by 1990-91.

Petrol Pumps and LPG Agencies in Tribal Areas

2021. **SHRI KARIA MUNDA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG agencies and petrol pumps allotted to tribals in the country so far, State-wise;

(b) whether Government propose to allot more agencies to tribals; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND